GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:312 ANSWERED ON:24.02.2010 ENVIRONMENTAL CLEARANCE TO NAVI MUMBAI AIRPORT Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether environmental clearance to Navi Mumbai International Airport is pending with the Union Government;

(b) if so, the details thereof; and

(c) the time by which environmental clearance is likely to be given to the Navi Mumbai International Airport?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a)&(b) As of date, the proposal for Environmental Clearance to the Navi Mumbai International Airport, Mumbai is not pending with the Ministry of Environment and Forests. The project for establishment of Navi Mumbai International Airport was received from the City and Industrial Development Corporation of Maharashtra Limited (CIDCO), on 22.06.2009 for seeking Terms of Reference (TOR) under the Environment Impact Assessment (EIA) Notification, 2006. Accordingly, the project was appraised by the Expert Appraisal Committee (EAC) and the Committee finalized TOR and additional ToRs for carrying out the Environment Impact Assessment Studies.

(c) Now,the CIDCO needs to submit the Environment Impact Assessment Studies as per the prescribed ToRs along with the public consultation documents for appraisal and recommendation by the EAC under the Environment Impact Assessment (EIA) Notification, 2006 and Coastal Regulation Zone Notification, 1991.